

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3007
ANSWERED ON:30.08.2012
TENDERS ISSUED BY HPCL
Bais Shri Ramesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Hindustan Petroleum Corporation Limited (HPCL) had invited tenders for Truck Tank (TT) but all the tanker owners had boycotted the tender as the maximum rate was less than the contract given before by HPCL.
- (b) if so, the details thereof;
- (c) the reasons for not increasing the rates of tankers at a time when the prices of all essential commodities have increased manifold.
- (d) whether the tanker owners are continuing to work on the previous rates on the assurance of three months given to them by HPCL for finalizing the rates of contract;
- (e) if so, whether the contracts will be finalized within three months; and
- (f) if not, the steps taken by the Government to ensure smooth transportation of petroleum products after September, 2012?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (c) : Hindustan Petroleum Corporation Limited (HPCL) has reported that transport tenders with price band were floated recently in April-May, 2012 for 56 supply locations situated in 16 States in the country. The response to the tenders was good in the majority of locations. Contdâ€¦

The transportation rates of a location are primarily dependent on the available business (Tank Truck utilization) and the operational conditions available at the location. The rates are also impacted by factors such as terrain, road quality and city classification. Therefore, they vary from one location to another. The price band rates of each location were based on a study conducted by professional agency by benchmarking of transportation rates and transportation cost analysis.

(d) to (f) The new transport rates are applicable w.e.f. 01.07.2012. The adhoc transport contract for these locations shall continue till the signing of the new contracts with the successful tenderers. For location where the response to the tender has not been adequate, the tender shall be floated again and the adhoc contracts operating at these location shall continue at the existing rates till the finalization of a new contract.